

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No.54
TO BE ANSWERED ON 15.12.2017

ESTABLISHMENT OF ANGANWADI CENTRES IN URBAN AREAS

54. COL. SONARAM CHOUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether establishment of Anganwadi Centres (AWCs) is permitted in urban areas and if so, the details thereof;
- (b) whether the Government of Rajasthan has sent any proposal to establish AWCs in urban areas with the cost of Rs.7 lakhs per AWC for sanction of Central share; and
- (c) if so, the reaction of the Government thereto along with the time by which the Central share would be sanctioned ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) Yes Madam, establishment of Anganwadi Centres (AWCs) is permitted in the urban areas. Establishment of AWCs is based on population norms as per the details given below:

Anganwadi Centres

(i) **For Rural/Urban Projects**

400-800	-	1 AWC
800-1600	-	2 AWCs
1600-2400	-	3 AWCs
Thereafter in multiples of 800	-	1 AWC

For Mini-AWC

150-400	-	1 Mini-AWC
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(ii) **For Tribal /Riverine/Desert, Hilly and other difficult areas/ Projects**

300-800	-	1 A
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For Mini- AWC

150-300	-	1 Mini AWC
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At present, all the 14 lakh sanctioned AWCs have been allocated to the States/UTs out of which 13.56 lakh AWCs are operational.

- (b) & (c) During the year 2017-18, Government of Rajasthan submitted proposal for construction of 1000 AWCs in urban areas @ Rs.7.00 lakh per AWC. However, the ICDS Scheme (now renamed as Anganwadi Services) has since been revised and construction of AWCs at urban areas from ICDS funds has been discontinued.
